

In the following 7 Applications for Certified Copies, despite notice dated 15-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 26-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-30-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-202003753	Adv Sunil C Khandagare	547-2012 (8)
2	U-202003845	Adv Ruhi M. Hajare	9349-1993 (11)
3	U-202101030	Rajpatprasad S. Arkh	7615-2002 (4)
4	U-202101343	Prajot H. Jaggi	4551-2009 (28)
5	U-202101407	Adv. Brijesh R. Jaiswar	1589-2019 (28)
6	U-202101487	Romi Kalyani	88-2020 (8)
7	O-202100457	Sudhakar G. Lakhani	156-2019-COMMERCIAL SUIT (32)